

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) (Insolvency)No. 23 of 2021**

**Under section 61 of Insolvency & Bankruptcy Code)**

**(Arising out of Order dated 24.02.2021 in IA No.1094 of 2020 in C.P.(IB) No.153/7/HDB/2019  
passed by the Hon'ble National Company Law Tribunal, Bench-I, Hyderabad**

**In the matter of:**

M/s Renganayaki Agencies,  
Successful Resolution Applicant  
Represented by Mr.S.Nadesan  
"Aachi Illam', No.10/12,  
D Silva Road, I Cross Street,  
Mylapore, Chennai 600 004.

... Appellant

V.

Sreenivasa Rao Ravinuthala  
Resolution Professional  
For Samyu Glass Private Limited  
Plot No.6, 3<sup>rd</sup> Floor, Kavuri Hills,  
Phase-1, Jubilee Hills, Hyderabad

... Respondent

Present:

For Appellant

: Mr.R.Vidhya Shankar, Advocate for  
Mr.Pranav V Shankar, Advocate

For Respondent

: Mr.Shabbeer Ahmed, Advocate

**ORDER  
(VIRTUAL MODE)**

Heard both sides. Judgement is 'Reserved'.

***[Justice Venugopal M]  
Member (Judicial)***

***[ V.P.Singh]  
Member (Technical)***

**7.4.2021**

HR